

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s). 1306/2017

SHREE KANT

Petitioner(s)

VERSUS

GULAICHI (DEAD) THROUGH LRS AND ORS
(with office report)

Respondent(s)

Date : 07/04/2017 This petition was called on for hearing today.

For Petitioner(s)

Ms. Manita Verma, Adv.
Mr. Devashish Bharuka, Adv.

For Respondent(s)

Mr. Vikas K. Singh, Adv.
Mr. T. N. Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The Ld. Counsel for respondent Nos.2 to 5 seeks time to file counter affidavit. Be filed within four weeks.

Notice as regards respondent No.1 not duly served. The Ld. Counsel for the petitioner to take fresh steps for effecting service on respondent No.1 within two weeks.

Respondent No.6 is stated to have expired. The Ld. Counsel for the petitioner to take steps for bringing on record the legal representatives of the deceased respondent No.6 within two weeks.

List again on 5.5.2017.

(SANJAY PARIHAR)
Registrar